

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/14	TP 62/16	Hearing	397/ 398	Mangala Invest- ments Ltd. & 4 Ors. Vs. Canara Land Investments Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) A.K. Mylsamy
2. Rakesh Bhatt
9036272199

Counsel for respondents
Petitioners


Rakesh

ORDER

Counsel for petitioner is present today. Counsel for respondent is also present. Since registry issued notices to the counsel and to the respondents. The counsel reported that he had filed counter / objections to the main petition. Counsel for respondent agreed to furnish a copy of objections to the counsel for petitioner. Since pleadings are completed. Case is adjourned to final hearing. List it on 6/10/2017.


MEMBER(J)


MEMBER(T)